

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:1077
ANSWERED ON:28.07.2003
AMENDMENT IN NATIONAL POLICY ON CHILD LABOUR
RAMSHETH THAKUR

Will the Minister of LABOUR be pleased to state:

- (a) whether there is any proposal to amend the National Policy on Child Labour, 1987 for strict enforcement of child labour related laws;
- (b) if so, the facts thereof; and
- (c) the financial allocation made to National Child Labour Projects (NCLPs) during the last three years and the current financial year in the country, State-wise?

Answer

MINISTER OF STATE FOR LABOUR AND PARLIAMENTARY AFFAIRS (SHRI SANTOSH GANGWAR)

(a) & (b): There is no proposal to amend the National Policy on Child Labour at present.

(c): Under the Scheme of NCLP, the allocation of funds during the last three years is at Annexure. For the current financial year, no funds have been allocated so far.